

# IN THE HIGH COURT OF GUJARAT AT AHMEDABAD

## NOTICE

Honourable the Chief Justice has nominated the following Honourable Judges for attending **urgent judicial matters** from their respective residences through Video Conference, irrespective of roster during the present crisis period :

<b>Arrangement for 17<sup>th</sup> April 2020</b>	
<b><u>DIVISION BENCH MATTERS</u></b> <b>CIVIL &amp; CRIMINAL</b>	<b><u>SINGLE BENCHES MATTERS</u></b> <b>CIVIL &amp; CRIMINAL</b>
<b>Hon'ble Mr. Justice N.V. Anjaria and Hon'ble Dr. Justice A.C. Joshi</b>	<b>Hon'ble Mr. Justice Ashutosh J. Shastri</b>
	<b>Hon'ble Mr. Justice Biren Vaishnav</b>
	<b>Hon'ble Mr. Justice A.Y. Kogje</b>
	<b>Hon'ble Mr. Justice B.N. Karia</b>
	<b>Hon'ble Mr. Justice V.P. Patel</b>

By Order of the Hon'ble the Chief Justice

Date : 15.04.2020

15/4/2020  
Registrar (Judicial)

## ORDER

In view of the Notice dated 15.04.2020, the Honourable the Chief Justice has constituted benches for attending all category of **urgent judicial matters** on 17.04.2020 from their respective residences through Video Conference. The Category of assignment of matters to the Honourable Lordships are mentioned as below :

Name of Honourable Lordships	Category of assignment of matters
Hon'ble Mr. Justice Ashutosh J. Shastri	Listed matters based on Urgent Note (Seriatim)
Hon'ble Mr. Justice Biren Vaishnav	Listed Fresh Urgent matters (E-filing)
Hon'ble Mr. Justice A.Y. Kogje	Fresh Urgent and Listed PASA matters based on Urgent Note
Hon'ble Mr. Justice B.N. Karia	Listed matters based on Urgent Note (Seriatim)
Hon'ble Mr. Justice V.P. Patel	Listed matters based on Urgent Note (Seriatim)

By Order of the Hon'ble the Chief Justice

Date : 15.04.2020

Registrar (Judicial)

15/4/2020